GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF LAND RESOURCES

LOK SABHA UNSTARRED QUESTION NO.1923 TO BE ANSWERED ON 10.12.2015

Integrated Watershed Management Programme

1923. SHRI B.S. YEDIYURAPPA: SHRI DUSHYANT SINGH: SHRI TARIQ ANWAR: SHRI KALIKESH N. SINGH DEO: SHRI SADASHIV LOKHANDE:

SHRI KODIKUNNIL SURESH: DR. SHASHI THAROOR: SHRI RAYAPATI SAMBASIVA RAO: SHRI ASHWINI KUMAR CHOUBEY: SHRI JANAK RAM:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the aims and objectives of area development programme;

- (b) the details of the major activities carried out under the Integrated Watershed Management Programme (IWMP) and the names of the States where the programme is under implementation at present;
- (c) the details of the projects implemented under this programme and the extent of success achieved therefrom, State/UT-wise;
- (d) the funds sanctioned/released and expenditure incurred under the programme during the last three years and the current year, State/UT-wise; and
- (e) the steps taken/being taken by the Government for effective implementation of the programme particularly in the backward and tribal areas of the country for regional balanced development, State/ UT-wise?

ANSWER

MINISTER FOR RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a): The main aims and objectives of the Integrated Watershed Management Programme (IWMP) are harnessing, conserving and developing degraded natural resources such as soil, vegetative cover and water; prevention of soil run-off; rain water harvesting and recharging of the ground water table; increasing the productivity of crops; introduction of multi-cropping and diverse agro-based activities; promoting sustainable livelihoods and increasing the household incomes. The IWMP has been amalgamated as the Watershed Development Component of the Pradhan MantriKrishiSinchaiYojana (PMKSY) from 2015-16.

(b) The major activities taken up under the PMKSY (Watershed Development), *inter alia* include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for assetless persons. Presently, PMKSY (Watershed Development) is implemented in all the States except Goa.

(c) & (d):As per the Common Guidelines for Watershed Development Projects-2008 (Revised Edition-2011), the period for completing PMKSY (Watershed Development)projects is between 4-7 years. These projects are in different stages of implementation. The details of projects sanctioned, funds released and expenditure incurred under the programme during the last three years and the current year, State/UT-wise are given at **Annexure**.

(e): The Department has, *inter alia*, taken a number of steps for the effective implementation of the programme particularly in the backward and tribal areas of the country for regional balanced development. Under PMKSY (Watershed Development), the projects are selected based on criteria such as poverty index, % of SC/ST population, % of Small and Marginal Farmers and actual wages etc. There is also a provision to earmark 10% of the total budget for the North Eastern States. For implementation of the programme, agencies/ institutional structures at the State, District and project levels have been constituted. The Department has, *inter alia*, taken a number of steps for effective implementation of the programme such as insistence of public participation through the formation of the village Watershed Committee which implements the programme; dedicated implementing structures; third party concurrent monitoring and evaluating agencies; Bhuwan IWMP portal; Drishti mobile app; field visits and regular review meetings etc.

Annexure

Annexure referred to in reply to part (c) and (d) of Lok Sabha Unstarred Question No.1923 due for reply on 10.12.2015

State/UT-wise details of projects sanctioned, funds released / utilization during last three years and the current year under PMKSY (Watershed Development) (Rs in Crore)

											(Rs in Cro	,
S. No.	Name of State	No of Pro	jects Sanct	ioned	Funds released (Central Share)				* Funds utilised (including State Share & interest)			
		2012-13	2013-14	2014-15	2012-13	2013-14	2014-15	2015-16	2012-13	2013-14	2014-15	2015-16**
1	Andhra Pradesh@	56	56	59	125.137	183.25	163.28	86.73	232.43	340.27	203.96	81.57
2	Bihar	24	26	33	12.18	15.42	21.47	5.00	4.41	19.92	15.39	14.43
3	Chhattisgarh	27	29	26	0	26.00	10.00	20.00	38.04	48.68	49.08	14.58
4	Gujarat	59	60	61	329.24	60.00	72.34	100.00	154.24	368.63	268.19	60.62
5	Haryana	13	15	13	5.23	14.20	26.97		8.87	14.18	8.82	13.14
6	Himachal Pradesh	21	15	17	8.02	46.07	0	20.00	39.55	63.23	59.38	18.04
7	Jammu & Kashmir	43	46	29	38.27	0	51.43		1.86	26.12	26.09	16.68
8	Jharkhand	30	27	27	48.17	29.40	0	20.00	20.76	40.60	33.31	31.38
9	Karnataka	68	63	78	334.55	586.11	125.43	125.00	450.51	509.28	299.59	57.20
10	Kerala	20	10	12	4.81	0	15.16	20.00	3.61	15.77	44.04	18.53
11	Madhya Pradesh	37	73	81	128.30	135.57	303.98	150.00	160.16	291.36	286.81	134.21
12	Maharashtra	120	116	122	501.60	180.35	197.91	250.00	362.60	627.41	542.28	177.09
13	Odisha	39	38	38	89.70	136.91	248.79	67.50	88.12	164.29	301.51	95.80
14	Punjab	12	14	8	14.89	15.44	0	7.953	4.43	10.29	18.50	5.47
15	Rajasthan	145	135	141	424.53	0	403.07	200.00	217.85	509.57	949.03	123.73
16	Tamil Nadu	32	39	31	227.77	168.56	124.02	75.00	146.14	231.06	204.99	35.88
17	Telangana	46	41	50	-	-	124.58	70.00	-	-	105.21	57.71
18	Uttar Pradesh	64	67	58	128.43	88.09	75.39	75.00	103.56	256.30	86.11	89.96
19	Uttarakhand	8	0	0	4.22	0	49.77	25.677	5.85	9.89	37.79	9.35
20	West Bengal	42	44	0	40.31	0	25.85	10.00	0.93	23.87	33.21	19.29
21	North-EasternStates											
	Arunachal Pradesh	28	26	16	15.97	110.83	0	18.00	36.91	118.25	44.00	6.69
22	Assam	54	45	47	42.97	116.60	6.99		37.87	124.48	97.35	32.53
23	Manipur	15	13	14	33.75	30.28	11.10	9.00	17.08	23.61	48.30	7.93
24	Meghalaya	12	11	12	37.43	28.06	37.16	18.00	11.64	60.09	35.47	8.05
25	Mizoram	15	14	11	16.44	69.18	75.81		18.98	72.35	27.60	44.40
26	Nagaland	17	20	13	76.42	74.67	95.09	27.00	82.10	87.74	96.76	0.97
27	Sikkim	2	0	4	8.17	0	0	6.30	1.75	4.22	4.61	0.71
28	Tripura	17	8	9	24.01	47.81	19.04	13.50	28.26	52.42	38.75	12.10
	Grand Total	1066	1051	1010	2720.517	2162.80	2284.63	1419.66	2278.51	4113.88	3966.13	1188.04

Note: No new watershed projects have been sanctioned during 2015-16

@ Prior to creation of State of Telangana, the Central assistance was released to erstwhile State of Andhra Pradesh. However, as per the information furnished by the Government of Andhra Pradesh and Government of Telangana, state wise release of funds is indicated in respect of these two states for 2014-15.

* Funds utilised for the particular year also includes the backlog of previous year projects.

** Funds Utilisation as on 31.10.2015.